

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:152

ANSWERED ON:08.08.2012

FORCED URINE DRINKING IN SCHOOLS/UNIVERSITIES

Shekhar Shri Neeraj;Singh Alias Pappu Singh Shri Uday;Singh Shri Yashvir

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether cases of forced urine drinking by students in schools/universities in the country including West Bengal and Tamil Nadu have come to the notice of the Government;
- (b) if so, the details thereof;
- (c) whether the Government has enquired into the incidents of forced urine drinking and if so, the details thereof;
- (d) whether the enquiry committee has submitted its report and if so, the details thereof; and
- (e) the action taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

- (a) & (b): No such cases have been reported by the schools affiliated with Central Board of Secondary Education (CBSE). As per information received from Visva-Bharati, a student of Patha Bhavan (school run by the University), was made to lick urine-soaked bed sheet on 07th July, 2012.
- (c) to (e): A Committee constituted by Visva-Bharati to enquire into the matter has since submitted its report and based on the report of the Committee, the employees involved in the incident have been suspended by the University administration.